

## THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

### PENDENCY/ ARREARS IN THE SUB-ORDINATE COURTS OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH,

AS ON 31<sup>ST</sup> JULY, 2019

Name of the State.	Opening Balance			Institution during the Month			Disposal during the Month			Closing Balance at the end of the month			% increase or decrease in pendency vis-à-vis previous month			Disposal of cases which are more than 5 yrs old			Pendency of Cases which are more than 5 yrs old at the end of the month		
	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total
ASSAM	70099	230859	300958	3237	20791	24028	3715	17805	21520	69621	233845	303466	-0.68	1.29	0.83	272	1350	1622	7418	25941	33359
NAGALAND	1996	2335	4331	101	354	455	381	441	822	1716	2248	3964	-14.02	-3.72	-8.47	21	99	120	523	596	1119
MIZORAM	2603	3360	5963	579	910	1489	570	771	1341	2612	3499	6111	0.34	4.13	2.48	-	-	-	237	158	395
ARUNACHAL PRADESH	1737	7866	9603	151	492	643	141	411	552	1747	7947	9694	0.57	1.02	0.94	07	36	43	536	3105	3641